GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 2383 TO BE ANSWERED ON 31.07.2017

SHIFT SYSTEM IN FACTORIES

†2383. DR. KRISHAN PRATAP:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether there is any proposal to restructure the shift system in the factories to increase productivity/to provide employment opportunities to more people;
- (b)if so, the details thereof; and
- (c)if not, the reasons therefor?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (c): The Government has no proposal to restructure the shift system for the factories registered under the Factories Act, 1948 as Chapter VI of the Act provides for the 'Working Hours of Adults' which is adequate for working of shifts in the factories.
